

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No.60/2013

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Parmeshwar Das Agarwal & Ors. -Versus- Singhal Enterprises Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr D. N. Sharma, Adv for  
Petitioner  
1. S. M. Gupta, FCS  
2. Urmita Chatterjee, Advocate } Respondent  
nos. 2 to 4  
11/10/17  
11/10/17

**ORDER**

Ld. Counsel for the petitioners and the respondent nos. 2 to 4 are present.

Ld. Counsel for both the parties made a joint statement that mediation process is pending before the Hon'ble Justice Mr. Probir Kr. Samanta (Retd.).

Keeping in view of the submissions of the parties the case is adjourned to 05/12/2017.

List on 05/12/2017.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)